

under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-2463/78].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, for the year 1976-77. [Placed in Library. See No. LT-2464/78].

NOTIFICATION UNDER DRUGS AND COSMETICS ACT

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): I beg to lay on the Table a copy of Notification No. G.S.R. 820 (Hindi and English versions) published in Gazette of India dated the 24th June, 1978, making certain amendment to the Second Schedule to the Drugs and Cosmetics Act, 1940, under section 38 of the said Act. [Placed in Library. See No. LT-2465/78].

NOTIFICATION UNDER CUSTOMS ACT RE. EXEMPTION TO P.V.C. RESINS FROM BASIC CUSTOM DUTY WHEN IMPORTED INTO INDIA

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table a copy of Notification No. 145/78-Customs (Hindi and English versions) published in Gazette of India dated the 27th July, 1978 together with an explanatory memorandum regarding exemption to P.V.C. resins when imported into India from the basic custom duty, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-2465A/78].

12.12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from

the Secretary-General of Rajya Sabha:—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th July, 1978, has passed the enclosed motion referring the Visva-Bharati (Amendment) Bill, 1978, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

MOTION

"That the Bill further to amend the Visva-Bharati Act, 1951, be referred to a Joint Committee of the Houses consisting of 33 members; 11 members from this House, namely:—

1. Dr. V. P. Dutt
2. Prof. D. P. Chattopadhyaya
3. Shri Bishambhar Nath Pande
4. Shrimati Kanak Mukherjee
5. Shri Pranab Mukherjee
6. Dr. Malcolm Sathianathan Adiseshiah
7. Shri Amarprosad Chakraborty
8. Dr. Sarup Singh
9. Dr. Bhaj Mahavir
10. Shri Ghanshyambhai Oza
11. Shri Lakshmana Mahapatro

and 22 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committee shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the last day of the first week of the next Session; and